

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram :
1. Shri. Ashok Basu, Chairperson
2. Shri Bhanu Bhushan, Member
3. Shri A.H. Jung, Member

**Review Petition No. 57/2006
in Petition No. 162/2004**

In the matter of

Review of order dated 5.5.2006 in Petition No. 162/2004 determining the tariff in respect of National Capital Thermal Power Station, Dadri for the period 1.4.2004 to 31.3.2009

And in the matter of

National Thermal Power Corporation Limited. **.....Petitioner**

Vs

1. Uttar Pradesh Power Corporation Limited, Lucknow,
2. Delhi Transco Limited, New Delhi,

---Respondents

The following were present

1. Shri SN Goel, NTPC
2. Shri IJ Kapoor, NTPC

**ORDER
(DATE OF HEARING : 7.9.2006)**

This application has been made for review of order dated 5.5.2006 passed by the Commission in Petition No. 162/2004, determining the tariff in respect of National Capital Thermal Power Station, Dadri for the period 1.4.2004 to 31.3.2009.

2. Heard. Admit. The petitioner is directed to serve copy of the application for review on the respondents by 31.10.2006. The respondents may file reply by

25.11.2006 with a copy to the petitioner, who may file its rejoinder, if any, by
10.12.2006.

3. List on 19th December 2006.

Sd/-
(A.H.JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 26th October 2006